## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.60/BB/ 17	-	For compliance of office objections raised by registry and to engage a counsel	230/ 232	Leadrail Infra Solution Pvt Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
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## ORDER

No representation for Petitioner. Petitioner is called absent. None appeared for Petitioner. Matter is listed today for compliance of objections. Time extended as a last chance till 23/11/2017 and no adjournment will be given.

Member (T)

Member (J)